done by the State Government under provisions of Section 18 and 36 of the Legal Metrology Act, 2009. Necessary advisories have been issued by the Central Government.

Pendency of proposals of Government of Chhattisgarh

†2617. SHRIMATI CHHAYA VERMA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of proposals received by the Ministry for development works during the last three years from the Government of Chhattisgarh and the amount involved therein, scheme-wise and the details of action taken thereon;
- (b) the reasons for which proposals received from the State Government are still pending;
 - (c) whether any time limit has been stipulated for disposal of proposals; and
- (d) whether more time taken in the execution of proposals hampers the development works and how the cost overruns are adjusted, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) to (d) In so far as Ministry of Consumer Affairs, Food and Public Distribution is concerned, financial assistance is provided for Strengthening of Consumer Fora and also for construction of Laboratories in the States/UTs. In the last three years, no proposal has been received from Government of Chhattisgarh under the above schemes.

Online business in the country

2618. SHRI A. VIJAYAKUMAR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government is aware that online market is increasing in the country;
- (b) if so, the number of products available in e-markets;
- (c) whether many people are being cheated by e-market organisations/traders; and
- (d) if so, whether any mechanism is in place to check/avoid cheating in e-market system?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) to (d) Yes, Sir. With advancement of information technology and increasing internet penetration,

[†] Original notice of the question was received in Hindi.